(ii) Notification S.O. No. 2879, dated the 1st September, 1970.

, (iii) Notification S.O. No. 2880. dated the 1st September, 1970.

(iv) Notification S.O. No. 2882. dated the 1st September, 1970.

Q :d in Lib arv. See No. LT-4181/70 for (i) to (iv)].

NOTIFICATIONS I N'DER THE WEALTH TAX \CT, 1957

SHRI K. R. C <u>NESH</u>: Sir, I also beg to lav on the Table a copy ejch of the following Notifications (i_n English and Hindi) of the Ministry of Finance (Department of Revenue and Insurance), under sub-section (4) of section 46 of the Wealth Tax Act. 1957 :—

(i) Notification S.O. No. 2878. dated the 1st September. 1970.

(ii) Notification S.O. No. 2881, dated the 1st September. 1970.

[Placed in Libr, ry. Se_e No. LT-4182/70 for (i) and (ii)]

NOTIFICATIONS UNDER THE GOVERNMENT SAVINGS CERTIFICATES ACT. 1959

SHRI K. R. GANESH : Sir, r $_{a}i_{so}$ beg to lay on the Tab : a copy each of the following Notifitti'loGs (in English and Hindi) of the Ministry of Finance (Department of Economic Affairs), under subsection (3) of section 12 of the Govern-mer. Savings Certi kates Act, 1959 :—

(il Notificatioi G.S.R. No. 1340,

the 7th Si Member, 1970, publishing the Post Office Savings Certificates (Second Amendment) Rules, 1970.

(ii) Notificatioi G.S.R. No. 1863, the 21st October, 1970, publishing the Post Office Savings Certificates (Third Amendment) Rules, 1970.

[Placed in Library. *See* No. LT-4201 for (i) and (ii)].

NOTIFICATION UNDER THE MEDICINAL AND TOILET PREPARATION (EXCISE DUTIES) Ad, 1955

SHR! K. R. GANESH Sir. I also beg to lay *on* the Table a copy of the Ministry of Finance (Department of Revenue and Insurance) Notificat.on G.S.R. No. 1713, 46RS/70-6 dated the 26th September, 1970 (in English and Hindi) under sub-section (4) of section 19 of the Medicinal and Toilet Preparations (Excise Duties) Act. 1955. tPlaced in Library. *See* No. LT-4202/70].

THE PUNJAB MOTOR VEHICLES (CHANDI-GARH AMENDMENT) RULES, 1970

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SARDAR IQBAL SINGH) : Sir, I beg to lay on the Table a copy of Notification No. 5061-HTI(2)-70/7687, dated the 9th April. 1970 (in English and Hindi), under sub-section (3) of section 133 of the Motor Vehicles Act, 1939, publishing the Punjab Motor Vehicles (Chandigarh Amendment) Rules, 1970, issued by the Chandigarh Administration (Home Departm-nt). [Placed in Library. *See* No. LT-4647/70].

STATEMENT BY MINISTER RE CEN-TRAL GOVERNMENT MARKET BORROWINGS

SHRI K. R. GANESH : Sir, I also beg to lay on the Table a statement (in English and Hindi) indicating the results of Central Government Market Borrowings during the year 1970-71. (Placed in Library. *See* No. LT-4199/70].

LEAVE OF ABSENCE TO SHRI ANANT PRASAD SHARMA

MR. DEPUTY CHAIRMAN I have to inform Members that 'he following letter dated the 9th October, 1970, has been received from Shri Anant Prasad Sharma :—

"As I have been selected es one of the members of the U.N. Delegation by Government of India. I won't be in a position to attend the ensuing session of Raiva Sabha from 9th November, 1970 onwards. I. therefore, request you to kindly grant me leave of absence for the period and oblige. Thanking you."

थी राजनारायण (उत्तर प्रदेश) : श्रीमन्, उनको लीव तो दे दी जाय मगर मैं यह जानना बाहता हूं कि आख़िर ये विदेश भ्रमण क्यों कर रहे हैं यह भी लिखा जाना काहिये था कि विदेश भ्रमण क्यों कर रहे हैं।